

16.33 hrs

**ANNOUNCEMENT RE. DISCUSSION
ON REPORTED INCOME OF JYOTS-
NA HOLDING PRIVATE LTD. FROM
SUMITOMO CORPORATION**

[English]

MR. CHAIRMAN : I have an announce-
ment to make.

The Business Advisory Committee met today at 1400 hours to consider the date and time for discussion under Rule 193 on the statement made in the House today by the Minister of State in the Department of Expenditure in the Ministry of Finance regarding the reported income of Jyotsna Holdings Private Limited received from Sumitomo Corporation. The Committee could not come to any decision in the matter.

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND MINISTER OF
INFORMATION AND BROADCASTING
(SHRI H.K.L. BHAGAT) :** I would like to say something if you permit me, Mr. Chairman. The Committee could not come to a decision regarding holding the debate today or postponing it to tomorrow. But we have considered the stand taken by the Opposition Members, they were very much insistent that the debate should be taken up tomorrow. We agree that the debate under Rule 193 be taken up tomorrow at 12 o'Clock.

SHRI INDRAJIT GUPTA : What will happen to the other discussion? In that case, what do you propose to do about the other discussion which was also fixed for tomorrow by the Business Advisory Committee on the massacre of Harijans and all that in Jahanabad in Bihar? (*Interruptions*)

MR. CHAIRMAN : That we will take up tomorrow at 4 o'Clock.

SHRI H.K.L. BHAGAT : We can take that up at 4 o'Clock.

Since all of you were very keen, we considered that matter and in deference to your wishes—although we thought there was justification for discussing it today—but in deference to your wishes, we have agreed to discuss it tomorrow at 12 o'Clock.

MR. CHAIRMAN : Now Mr. Virldhi Chander Jain may speak.

16.35 hrs.

DISCUSSION UNDER RULE 193

[English]

**INCIDENCE OF GASTRO-ENTERITIS
CHOLERA IN UNION TERRITORY
OF DELHI—Contd.**

**SHRI WIRDHI CHANDER JAIN
(Barmer) :** Mr. Chairman, Sir, I share the views expressed by Shri Indrajit Gupta and a sense of sadness prevails over me. According to the latest reports 212 persons have died of cholera and gastro enteritis. Every day 12 to 20 persons affected by these diseases are dying. According to the reports received, 12 persons have died today.

Arrangements to deal with the outbreak of Cholera and gastro-enteritis in Delhi's resettlement colonies, the trans-Yamuna colonies of Nand Nagri and Sunder Nagri in East Delhi and admission and treatment of patients in hospitals is not up to the mark. It is very important to have adequate facilities in hospitals for the treatment of persons affected by these diseases.

Information has been received that 11 lakh 47 thousand persons have been inoculated. The inoculation programme must be conducted with utmost urgency. Shri Tandon has stated that inoculation is less effective. I suggest that better and more effective vaccine be sought from the World Health Organisation or other organisations.

According to my information such conditions have been existing for the past 2 months and rains have made the situation worse. As Shri Indrajit Gupta was saying, it must be investigated why hand-pumps are only 10—12 feet in depth. What should have been their depth? This depth of only 10—12 feet makes it clear that rain and drain water accumulates there and mingles with the underground water which is ultimately drawn through the hand-pumps. Consumption of this polluted water leads to cholera and gastro-enteritis. What type of a permanent solution to this problem does the Government have in mind? May I also know what steps the Government propose to take to